

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 151 of 2005**

**Jabalpur, this the 1<sup>st</sup> day of April, 2005**

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Ms. Sadhna Srivastava, Judicial Member

Shri J.K. Verma, S/o. late Shri B.L.  
Verma, aged about 56 years, Posted as  
LSG (ASPM) Jabalpur City Post Office,  
Jabalpur. .... Applicant

(By Advocate – Shri S. Paul)

**V e r s u s**

1. Union of India, through Secretary  
Dept. of Posts and Telegraph, New Delhi.
2. Chief Post Master General, Chhattisgarh  
Circle, Raipur Chhattisgarh.
3. Asstt. Director, (Staff), Chhattisgarh Circle,  
Raipur Chhattisgarh.
4. Senior Supdt. Of Posts, Jabalpur Division,  
Jabalpur M.P. .... Respondents

(By Advocate – Shri S.K. Mishra)

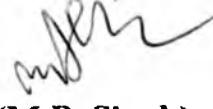
**O R D E R (Oral)**

**Bv M.P. Singh, Vice Chairman –**

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.

  
**(Ms. Sadhna Srivastava)**  
Judicial Member

“SA”

  
**(M.P. Singh)**  
Vice Chairman